

Statement-II

State-wise list of approved new STPI centres under various stages of implementation

| S.No. | States | Location |
|-------|----------------|------------|
| 1 | Madhya Pradesh | Gwalior |
| 2 | | Bhopal |
| 3 | Tripura | Agartala |
| 4 | Mizoram | Aizawl |
| 5 | Gujarat | Surat |
| 6 | Jharkhand | Jamshedpur |
| 7 | | Dhanbad |
| 8 | Uttar Pradesh | Varanasi |
| 9 | | Agra |
| 10 | Karnataka | Gulburga |
| 11 | Goa | Goa |

Broadband spectrum allocated to BSNL

†982. SHRI BRIJLAL KHABRI:

SHRIMATI MAYA SINGH:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that BSNL has been allocated by the Ministry broadband spectrum capable of supporting old technology having less capacity;

(b) if so, the level at which recommendation was made for the selection of Wi-Max Technology having less capacity;

(c) the level at which and from where the recommendation was made for allocation of the spectrum capable of supporting LTE and Wi-Max technology to the private companies; and

(d) whether this is the reason why the mobile connection holders of public sector company are not able to get good connectivity in comparison to the private mobile operators?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir. The spectrum has been assigned to BSNL for Broadband Wireless Access in the frequency band 2.5-2.69 GHz which is internationally identified for IMT applications which inter-alia includes BWA. The spectrum in 2.5-2.69 GHz band allotted for BSNL & in 2.3-2.4 GHz band allotted to private companies have been identified for IMT applications as per International Telecommunication Union-Radio Sector. It is for the service provider to select a specific technology to provide the service using assigned spectrum. The Government adopts technology neutral approach and do not enforce them to use specific technology.

(b) and (c) Do not arise in view of (a) above.

(d) No, Sir.

Auction of spectrum

983. SHRI MOHD. ALI KHAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that auction of spectrum might yield immediate revenue but runs the risk of sacrificing enormous growth potential for the economy; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) The Government has not conducted any study regarding immediate revenue generation through auction of spectrum versus risk of sacrificing enormous growth potential of the economy. However, a committee in DoT has been constituted for making recommendations on National Telecom Policy 2011, the details of which are being worked out.

Complaints regarding MNP

984. SHRI R.C SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it has come to the notice of the Ministry that some of the cellular service providers are not permitting their customers to avail Mobile Number Portability (MNP) facility;